

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow

No. 207/Admin. (Services)/2022 Allahabad: Dated: May 17, 2022

Subject: Regarding Nomination of Judicial Officers for Proposed Online Deliberations on “The Dilemmas of Implementing section-15: Preliminary Assessment for Children in Conflict with the Law”.

Sir,

With reference to your letter no. JJB Trg./JTRI-2022-629 dated 11.05.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following Judicial Officers for participation in the proposed online deliberations on “The Dilemmas of Implementing section-15: Preliminary Assessment for Children in Conflict with the Law”, scheduled to be held on **13th June, 2022 from 03:00 PM to 05:00 PM and 19th June, 2022 from 10:00 AM to 01:00 PM:-**

S.No.	Designation	Place of Posting
1.	Principal Magistrate, Juvenile Justice Board	Agra
2.	Principal Magistrate, Juvenile Justice Board	Aligarh
3.	Principal Magistrate, Juvenile Justice Board	Allahabad
4.	Principal Magistrate, Juvenile Justice Board	Ambedkar Nagar at Akbarpur
5.	Principal Magistrate, Juvenile Justice Board	Amroha
6.	Principal Magistrate, Juvenile Justice Board	Auraiya
7.	Principal Magistrate, Juvenile Justice Board	Azamgarh
8.	Principal Magistrate, Juvenile Justice Board	Baghpat
9.	Principal Magistrate, Juvenile Justice Board	Bahraich
10.	Principal Magistrate, Juvenile Justice Board	Ballia
11.	Principal Magistrate, Juvenile Justice Board	Balrampur
12.	Principal Magistrate, Juvenile Justice Board	Banda
13.	Principal Magistrate, Juvenile Justice Board	Barabanki
14.	Principal Magistrate, Juvenile Justice Board	Bareilly
15.	Principal Magistrate, Juvenile Justice Board	Basti
16.	Principal Magistrate, Juvenile Justice Board	Bhadohi at Gyanpur
17.	Principal Magistrate, Juvenile Justice Board	Bijnor
18.	Principal Magistrate, Juvenile Justice Board	Budaun
19.	Principal Magistrate, Juvenile Justice Board	Bulandshahar
20.	Principal Magistrate, Juvenile Justice Board	Chandauli
21.	Principal Magistrate, Juvenile Justice Board	Chitrakoot
22.	Principal Magistrate, Juvenile Justice Board	Deoria
23.	Principal Magistrate, Juvenile Justice Board	Etah
24.	Principal Magistrate, Juvenile Justice Board	Etawah
25.	Principal Magistrate, Juvenile Justice Board	Faizabad

26.	Principal Magistrate, Juvenile Justice Board	Farrukhabad
27.	Principal Magistrate, Juvenile Justice Board	Fatehpur
28.	Principal Magistrate, Juvenile Justice Board	Firozabad
29.	Principal Magistrate, Juvenile Justice Board	Gautambuddha Nagar
30.	Principal Magistrate, Juvenile Justice Board	Ghaziabad
31.	Principal Magistrate, Juvenile Justice Board	Ghazipur
32.	Principal Magistrate, Juvenile Justice Board	Gonda
33.	Principal Magistrate, Juvenile Justice Board	Gorakhpur
34.	Principal Magistrate, Juvenile Justice Board	Hamirpur
35.	Principal Magistrate, Juvenile Justice Board	Hapur
36.	Principal Magistrate, Juvenile Justice Board	Hardoi
37.	Principal Magistrate, Juvenile Justice Board	Hathras
38.	Principal Magistrate, Juvenile Justice Board	Jalaun at Orai
39.	Principal Magistrate, Juvenile Justice Board	Jaunpur
40.	Principal Magistrate, Juvenile Justice Board	Jhansi
41.	Principal Magistrate, Juvenile Justice Board	Kannauj
42.	Principal Magistrate, Juvenile Justice Board	Kanpur Nagar

I am, therefore, to request you to take further necessary actions accordingly.

Yours faithfully,

sd/-

I/c Joint Registrar (J) (Services)

No. 207(i)/Admin. (Services)/2022 dated: May 17, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. **Dr. Shekhar Seshadri**, Senior Professor & PI, Dept. of Child & Adolescent Psychiatry, National Institute of Mental Health & Neurosciences (NIMHANS), Hosur Road, Bangalore- 560029.
3. The District & Sessions Judges, **Agra, Aligarh, Allahabad, Ambedkar Nagar, Amroha, Auraiya, Azamgarh, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bhadohi, Bijnor, Budaun, Bulandshahr, Chandauli, Chitrakoot, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Firozabad, Gautambuddha Nagar, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun at Orai, Jaunpur, Jhansi, Kannauj and Kanpur Nagar** with the request to inform the Principal Magistrates, Juvenile Justice Boards of their Judgeships accordingly and kindly direct them to provide their **e-mail Ids and contact numbers at the earliest** to Sri Saurabh Shashi Ashok, Project Officer, Policy & Law, SAMVAD, NIMHANS, Bangalore on e-mail Ids:- **saurabh@nimhanschildprotect.in & info@nimhanschildprotect.in** under intimation to the Director, JTRI, Lucknow on e-mail ID:- **jtriup@gmail.com** and Hon'ble High Court on e-mail ID:- **services@allahabadhighcourt.in**
4. **Sri Vijendra Tripathi**, Registrar (J) (D)/Presenting Officer, High Court Juvenile Justice Committee, Lucknow.
5. The Joint Registrar (J) (Services), High Court, Allahabad.

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Deputy Registrar